

DIVISION BENCH  
COURT - II

**O-216**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/58(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	GDJ PROPERTIES PRIVATE LIMITED VS MACNEILL ENGINEERING LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Appearance (via video conferencing/physically)**

Mr. Alope Kumar Kanodia, Adv. ] for Respondent S.N.216 for the matter TP/58(KB)2023

Mr. Prasenjit Barman, Adv. ] for the Financial Creditor  
Mr. S. Mallik, Adv.

**ORDER**

1. Learned Counsel for the parties present.
2. Due to paucity of time, this matter could not be taken up for hearing.
3. List this matter **on 19.06.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**